

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
CALCUTTA

O.A.1481 of 1996

Date of order: 19.04.05

PRESENT: HON'BLE MR. JUSTICE B. PANIGRAHI, VICE-CHAIRMAN
HON'BLE MR. N.D. DAYAL, ADMINISTRATIVE MEMBER

Tapan Malakar & Ors

- v e r s u s -

S.E. Railway

FOR THE APPLICANTS : None.

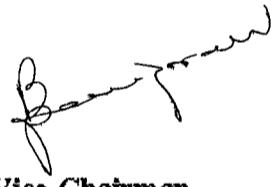
FOR THE RESPONDENTS : Mr. S.R. Kar, Counsel

ORDER

PER JUSTICE B. PANIGRAHI, VC

None appears on behalf of the applicants on call. However, Mr. Kar, ld. counsel is present for the respondents. Since it is a case of 1996, possibly the applicants might have lost interest in the litigation. Accordingly, the application is dismissed for default.


Member (A)


Vice-Chairman .